

13.02.2006

CP 74/2005 (OA No. 18/2004)

None present for applicant.
Mr. S.S. Hassan, Counsel for respondents.

Learned counsel for the respondents submits that the order of this Tribunal dated 02.03.2005 has been complied with.

In view of the above, the Contempt Petition is dismissed and notices issued to the respondents are hereby discharged.


(J.P. SIUKLA)
MEMBER (A)


(KULDIP SINGH)
VICE CHAIRMAN

AHQ

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